

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.02.2019 (MONDAY)

Court of Chairperson

04:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 275 of 2019 in Comp. App. (AT) (Ins) No. 71 of 2019	Lalit Chatnani Vs. SPE Films India Pvt Ltd Through its Interim Resolution Professional Mr.Aditya Agrawal & Anr.	Bishwajit Dubey	Sumeet Anand-R1 Ankit Agarwal-R2

By Order

-sd/-

Registrar

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**